

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994/6025/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Pranjal Bora,
Presiding officer,
Industrial Court, Guwahati.

Dated Guwahati the 18th August, 2022.

Sub: **Casual leave with station leave permission.**

Ref:- Letter No. IT.5/2021/07, dtd. 17.08.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 20.08.2022 along with station leave permission, with the official vehicle, at own cost, from the evening of 18.08.2022 till the morning of 22.08.2022**, has been granted. The Presiding Officer, Labour Court, Guwahati shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-83/1994/6026-6027/A, dated 18.08.2022

Copy to:

1. The Presiding Officer, Labour Court, Guwahati .
2. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

sd/-